

(2)

O. A. No 1207/06

11-12-06

Hon. Mr. K. Elango, M(J)

Hon. Mr. M. Jayaraman, M(A)

Counsel for the Respondents
Submits that the Respondents need two
weeks time to file their short counter
affidavit.

Post the matter on 03-01-07.
on that date, the interim order will
be considered.

~~M(A)~~
M(A)

K. Elango
M(J)

Dt. 03.01.07

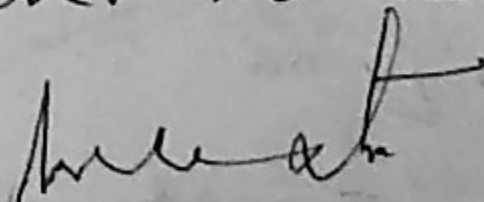
Hon. Mr. Justice Khem Karan, VC

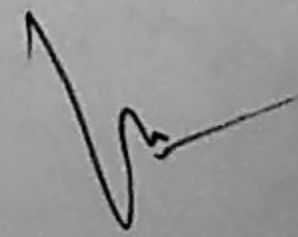
Hon. Mr. P. K. Chatterjee, AM

Sri S. K. Om appears for the applicant
and Sri K. S. Saxena for the respondents.

Learned counsel for applicant states
that this OA may be dismissed as
withdrawn.

The OA is accordingly dismissed as
withdrawn. No costs.


A.M.


VC